

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION NO. 3260
TO BE ANSWERED ON: 20.03.2026

OUTCOME OF INDIA AI IMPACT SUMMIT 2026

3260. SMT. PRIYANKA CHATURVEDI:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether AI Impact Summit 2026 produced binding commitments on algorithmic transparency, bias mitigation, surveillance limits or aspirational declarations allowing Governments and tech companies to continue harmful practices unchecked;
- (b) whether Government has taken cognizance of Amnesty International's and UN's observation that the Summit has failed to rein in destructive practices such as surveillance misuse, discrimination amplification, mass exclusion;
- (c) whether accountability mechanisms are established, ensuring that the Summit recommendations are implemented; and
- (d) whether Government will establish an enforceable AI governance framework with mandatory human rights assessments?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI JITIN PRASADA)

(a) to (d): In line with Hon'ble Prime Minister Shri Narendra Modi's vision, the Government is democratising the development and usage of technology. The focus is using Artificial Intelligence (AI) for solving real-world problems and ultimately improving lives of citizens.

The Government of India works closely with international partners, industry, academia and States to promote responsible and inclusive use of AI.

India - AI Impact Summit 2026

India co-chaired the Paris AI Action Summit 2025. Building on this momentum, India hosted the India AI Impact Summit 2026 from 16-21 February 2026 at Bharat Mandapam, New Delhi.

This was the largest AI Summit held so far and first-ever to be organised in the Global South. The shift signals a broader move toward a more inclusive global AI dialogue.

Manav Vision

Honourable Prime Minister Shri Narendra Modi presented India's Manav vision for AI at the summit. It presents a roadmap where technological advancement progresses in harmony with societal values.

The Summit outcomes focus on voluntary and collaborative global frameworks to advance responsible and inclusive AI.

The Summit concluded with the AI Impact Summit Declaration, endorsed by 92 countries and international organisations, affirming collective commitment to trusted, inclusive, democratic, and human-centric AI norms. The Declaration emphasises:

- Strengthening international cooperation and multistakeholder engagement
- Advancing AI through accessible and trustworthy frameworks
- Promoting responsible, inclusive and development-oriented AI adoption

During the Summit, discussions were revolved around seven thematic “**Chakras**”: Human Capital, Inclusion, Safe & Trusted AI, Resilience, Innovation and Efficiency, Democratizing AI Resources, and AI for Economic Development and Social Good.

The Safe & Trusted AI Working Group released a Guidance Note on AI Governance, which serves as a flexible and non-prescriptive reference framework to assist governments in designing or strengthening national AI governance systems while balancing innovation, safety, and public interest.

The Working Group also introduced a framework for a globally accessible Trusted AI Commons, a collaborative platform providing open tools for AI safety, testing, and evaluation, particularly benefiting developing economies through capacity-building, knowledge sharing, and technical assistance.

Also, the New Delhi Frontier AI Impact Commitments were signed by 13 leading model providers.

The Summit also announced a number of voluntary global initiatives and guiding principles, including:

- Voluntary Guiding Principles for Resilient, Innovative and Efficient AI
- Guiding Principles for Reskilling in the Age of AI
- Trusted AI Commons, a repository of tools, benchmarks and best practices to support the development of secure and trustworthy AI systems
- Guidance Notes on AI Governance endorsed by multiple countries
- Charter for the Democratic Diffusion of AI, aimed at expanding equitable access to AI resources

AI Responsibility Campaign - Global Record

India successfully achieved a Guinness World Record for the “Most pledges received for an AI responsibility campaign in 24 hours,” with over 2.5 lakh validated pledges.

The India AI Impact Summit 2026 concluded with the adoption of forward-looking commitments and strategic partnerships that advance a shared global vision for responsible, inclusive and development-oriented Artificial Intelligence.

The outcomes of the Summit reflect a broad international consensus to harness AI for economic growth, social empowerment and sustainable development, while ensuring resilience, equity and democratic access to emerging technologies.

India AI Governance Guidelines

The India AI Governance Guidelines was released on 5 November 2025. It provides a comprehensive national framework to ensure the safe, responsible, and inclusive development and deployment of Artificial Intelligence in the country.

The guidelines emphasise human-centric AI development and a people-first, trust-based approach to governance. They aim to ensure that AI systems support human agency, fairness, accountability and societal values.

The framework also highlights the need to reduce bias and discrimination in AI systems.

The guidelines further emphasise that AI developers and deployers should remain accountable, and that AI systems should be understandable by design, with appropriate explanations and disclosures to enable users and regulators to understand system functioning and outcomes.
